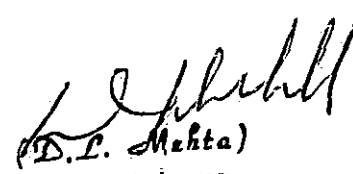


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

M.A. OA/TA/MB. No. 10 /1994 (in TA. No. 1757/86)
Surendra Kumar Sharma Versus U.D. & S.

Date of Order	Orders
	This is an M.A. (in TA. 1757/86) for correction of the typing errors (in the name of the applicant in the decision dated 19-11-83.) It is in order & D.B. Case. 6/1/94 2/41 Register & Put up in Court for admission on <u>13-1-94</u> TA. No. 1757/86 REGISTRAR C.A.T., JAIPUR
Copy sent to the app. C. & up. C. on 14/5/94 20-1-94	13.1.94 Sh. Surendra Singh Counsel for the applicant None for the respondents. Heard the learned counsel for the applicant. This petition is accepted. The name of the applicant may be read as Surendra Kumar Sharma instead of Surendra Singh, as mentioned in the earlier order. MP stands disposed of accordingly. 29 (C.B.N. Bhundigal) MCA  (D.P. Mehta) Vice-Chairman